

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB)/No.0 1/BB / 2017	Admi-ssion	Rule 6 of IB	Belthangady Taluk Rubber Grower Marketing & Processing Co-op Ltd V/s Falcon Tyres Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PRASHANTH. B.K
M/S CCI - LEGAL

APPLICANT
BELTHANGADY
TALUK RUBBER
GROWERS
MARKETING
& PROCESSING
CO-OP LTD

Counsel for petitioner is present. Petition is admitted. Issue notice to the respondent.

List it on 29.03.2017. Petitioner is directed to serve notice on the respondent.

MEMBER (J)

MEMBER (T)